

(c) The Report submitted by the Baluk Singh Committee is under consideration of the Government. Until orders are issued on the recommendations, the report is being treated as confidential.

(d) No post is lying vacant since 1963.

(e) The amount earmarked for construction of quarters has been fully utilised.]

#### **DEVELOPMENT OF HAUZRANI VILLAGE IN SOUTH DELHI**

\*488. SHRI S.A. KHAJA MOHIDEEN : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to Unstarred Question No. 1546 given in the Rajya Sabha on the 13th December, 1972 and state :

(a) the year upto which the 'Old Abadi' had been taken into consideration under the development plan for urbanised village Hauzrani in South Delhi;

(b) the extent to which the said plan has been implemented so far; and

(c) the total area, if any, that has got to be vacated on account of implementation of this development; and

(d) the amount allocated for development of the above area and the amenities sought to be provided during the year 1973-74?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) : (a) 1st September, 1962 i.e. the date of commencement of the Master Plan for Delhi.

(b) The development plan prepared by the Delhi Development Authority was sent to the Municipal Corporation of Delhi for approval and implementation. The Corporation is putting up the plan to their Standing Committee for approval.

(c) The development plan covers 16.78 acres. Out of this, 7.03 acres is earmarked for community facilities like roads, lanes, nursery school etc. For providing these facilities, few structures outside the old abadi, will be affected and will require removal. No structures will be affected in the remaining area of 9.75 acres.

(d) As the plan has not yet been approved, the Corporation has not made specific provision for this village in 1973-74.

#### **FAMILY PLANNING SCHEMES**

\*489. SHRI THILLA1 VILLALAN : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether any special schemes were adopted in the field of Family Planning in the year 1972; and

(b) if so, results achieved thereby?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI R.K. KHADILKAR) : (a) Yes, a special scheme of holding Mass Vasectomy Camps was adopted under the Family Planning Programme during the year 1972.

(b) Under the scheme, over 17 lakh operations have been performed till 7th March, 1973.

#### **SLUM CLEARANCE IN DELHI**

\*490. SHRIMATI SAVITRA BEHEN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any schemes for slum clearance/improvement in Delhi have lately been submitted to Government for implementation during the ensuing year;

(b) if so, the details and cost thereof; and

(c) whether the same have been approved by Government?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) : (a) Yes, Sir.

(b) and (c) Construction of 832 tenements at an estimated cost of Rs. 68,05,072 under the Slum Clearance/Improvement Scheme.

The estimated cost of construction is in excess of the ceiling cost per tenement. The matter is proposed to be discussed in a meeting to find an agreed solution.

**RULES FOR APPOINTMENT IN THE GOVERNMENT MEDICAL STORES DEPOT**

\*491. DR. K. MATHEW KURIAN : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the rules for appointment to the post of Assistant Superintendent in the Government Medical Stores Depots have been amended to enable the promotion of Pharmacists-cum-Clerks also to that post; and

(b) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI R.K. KHADILKAR) : (a) and (b) Not yet. Action has however, been initiated to amend the Recruitment Rules for this post to provide for promotional avenues to the Pharmacists-cum-Clerks.

**CENTRAL SCHOOLS IN MYSORE STATE**

\*492. SHRI H. S. NARASIAH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of Kendriya Vidyalayas (Central Schools) functioning in the Mysore State; and

(b) whether Government propose to shift the Regional headquarters of the Central Schools to Mysore and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D.P. YADAV): (a) Seven.

(b) The question whether the location of some of the Regional Offices be changed with a view to further improving their functioning, is at present under consideration of the Kendriya Vidyalaya Sangathan.

**MONEY INVESTED TO RAISE THE COTTON PRODUCTION**

1289. SHRI SANT KUMAR RAHA : Will the Minister of AGRICULTURE be pleased to state :

(a) the money invested to raise production of cotton during the last five years;

(b) the actual production of cotton during the said period;

(c) the money invested for production of jute and actual production ; and

(d) the percentage of rise in selling price of cotton and jute during the last ten years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB SHINDE) : (a) The money released on the Centrally Sponsored Schemes of cotton to raise its production during the last five years is indicated below :

(Rs. in lakhs)

Year	Money
1967-68 . . . . .	74.29
1968-69 . . . . .	83.72
1969-70 . . . . .	57.53
1970-71 . . . . .	103.46
1971-72 . . . . .	265.74